

## ANNEXURE-'A'

**STATISTICAL DATA OF INSTITUTION DISPOSAL AND PENDENCY OF COMMERCIAL CASES  
IN THE SUBORDINATE COURTS OF NCT OF DELHI FOR THE MONTH ENDING 31<sup>st</sup> MARCH, 2020**

S. No.	Name of the Court	No. of cases pending (on the 1st day of month)	No. of new cases instituted (during the month as per column 3)	No. of cases received by transfer from other courts	No. of cases identified non-commercial/ transferred during the month to other courts	Total Cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case.
(1)	(2)	(3)	(4)			(5)	(6)	(7)
<b>CENTRAL DISTRICT</b>								
1	MS. PINKI, DISTRICT JUDGE (COMMERCIAL COURT)-01	781	39	17	104	691	42	412
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	531	37	114	33	635	14	515
3	SH. MAHESH CHANDER GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-03	470	30	176	6	650	20	55
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	474	16	26	29	458	29	280
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	639	28	88	0	730	25	256
6	SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06	710	34	5	12	716	21	294
7	SH. PRASHANT KUMAR, ADJ-01	205	0	0	167	38	0	0
8	SH. RAJINDER SINGH, ADJ-02	28	0	0	28	0	0	0
9	SH. JITENDRA SINGH, ADJ-06	72	0	7	67	11	1	1908
<b>TOTAL</b>		<b>3910</b>	<b>184</b>	<b>433</b>	<b>446</b>	<b>3929</b>	<b>152</b>	
<b>WEST DISTRICT</b>								
1	SH. NARINDER KUMAR GOYAL, DISTRICT JUDGE (COMMERCIAL)-01	331	4	4	6	332	1	1
2	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	599	61	56	33	629	54	126
3	SH. UMED SINGH, ADJ-02	0	0	25	0	25	0	0
4	MS. SHIVALI SHARMA, ADJ-03	0	0	36	0	36	0	0
5	SH. HASAN ANZAR, ADJ-06	0	0	50	0	50	0	0
<b>TOTAL</b>		<b>930</b>	<b>65</b>	<b>171</b>	<b>39</b>	<b>1072</b>	<b>55</b>	
<b>NEW DELHI DISTRICT</b>								
1	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	1146	51	2	105	905	189	215
2	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	539	9	52	74	524	2	1
3	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	979	62	3	109	892	43	177
4	SH. RAM LAL MEENA, ADJ-02 & WAKF TRIBUNAL	256	0	0	45	211	0	0
5	SH. MUNISH MARKAN, ADJ-03	53	0	0	25	28	0	0
6	MS. SUNENA SHARMA, ADJ-04	71	0	0	7	64	0	0
<b>TOTAL</b>		<b>3044</b>	<b>122</b>	<b>57</b>	<b>365</b>	<b>2624</b>	<b>234</b>	
<b>SOUTH DISTRICT*</b>								
1	MS. POONAM A. BAMBA, DISTRICT & SESSIONS JUDGE	2	0	0	2	0	0	0
2	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL)	660	115	8	59	583	141	20
3	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03	318	115	73	55	340	111	384
4	MS. POOJA TALWAR, ADJ-01	0	21	0	0	21	0	0
5	SH. NIKHIL CHOPRA, ADJ-02	48	0	0	8	40	0	0
6	SH. SUMIT DASS, ADJ-03	191	0	0	0	191	0	0
7	SH. SANJEEV KUMAR-II, ADJ-04	123	0	34	0	143	14	0
<b>TOTAL</b>		<b>1342</b>	<b>251</b>	<b>115</b>	<b>124</b>	<b>1318</b>	<b>266</b>	
<b>SOUTH-EAST DISTRICT</b>								
1	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)	959	33	69	64	930	67	125
2	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	662	33	72	130	606	31	133.5
3	MS. SHELLY ARORA, ADJ-01	36	0	0	36	0	0	0
4	SH. NARESH KUMAR LAKA, ADJ-03	5	0	0	5	0	0	0
5	SH. AMITABH RAWAT, ADJ-04, ADJ-04	64	0	0	64	0	0	0
6	SH. SANJAY SHARMA, ADJ-05	342	0	0	342	0	0	0
7	SH. VIPIN KUMAR RAI, ADJ-06	24	0	0	24	0	0	0
<b>TOTAL</b>		<b>2092</b>	<b>66</b>	<b>141</b>	<b>665</b>	<b>1536</b>	<b>98</b>	

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(1)	(2)	(3)	(4)			(5)	(6)	(7)
<b>EAST DISTRICT</b>								
1	SH. DEEPAK JAGOTRA, DISTRICT & SESSIONS JUDGE	391	5	0	0	393	3	30
2	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	664	319	22		850	155	214
<b>TOTAL</b>		<b>1055</b>	<b>324</b>	<b>22</b>	<b>0</b>	<b>1243</b>	<b>158</b>	
<b>NORTH-EAST DISTRICT</b>								
1	SH. LAXMI KANT GAUR, DISTRICT JUDGE (COMMERCIAL)	142	11	1	16	130	8	513
<b>TOTAL</b>		<b>142</b>	<b>11</b>	<b>1</b>	<b>16</b>	<b>130</b>	<b>8</b>	
<b>SHAHDARA DISTRICT</b>								
1	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)	1620	174	68	37	1678	147	77
2	SH. VINEET KUMAR, ADJ-01	4			4	0	0	0
3	MS. SMITA GARG, ADJ-02	2	0	0	2	0	0	0
<b>TOTAL</b>		<b>1626</b>	<b>174</b>	<b>68</b>	<b>43</b>	<b>1678</b>	<b>147</b>	
<b>NORTH-WEST DISTRICT</b>								
1	SH. R. P. PANDEY, DISTRICT & SESSIONS JUDGE	325	12	0	0	268	69	122
2	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	831	97	5	5	814	114	115
3	SH. AJAY PANDEY, ADJ-02	197	0	15	27	182	3	1607
4	SH. DEVENDER KUMAR GARG, ADJ-03	15	0	0	15	0	0	0
<b>TOTAL</b>		<b>1368</b>	<b>109</b>	<b>20</b>	<b>47</b>	<b>1264</b>	<b>186</b>	
<b>NORTH DISTRICT</b>								
1	MS. SWARNA KANTA SHARMA, DISTRICT & SESSIONS JUDGE	145	2	0	1	127	19	52
2	MS. SEEMA MAINI, DISTRICT JUDGE (COMMERCIAL)	588	39	62	4	627	58	180
3	SH. SH. PANKAJ GUPTA, ADJ-01	63	0	2	4	61		0
4	MS REKHA, ADJ-02	422	0	0	10	411	1	1796
5	SH. GAGANDEEP SINGH, ADJ-03	204		0	0	148	56	155
<b>TOTAL</b>		<b>1422</b>	<b>41</b>	<b>64</b>	<b>19</b>	<b>1374</b>	<b>134</b>	
<b>SOUTH-WEST DISTRICT*</b>								
1	SH. NAROTTAM KAUSHAL, DISTRICT & SESSIONS JUDGE	231	0	0	0	127	104	30
2	SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	1329	165	28	142	1254	126	52
3	DR. VIJAY KR. DAHIYA, ADJ-01	12	0	0	0	10	2	0
4	SH. HARGURVARINDER S. JAGGI, ADJ-02	14	7	0	0	17	4	0
5	SH. TARUN YOGESH, ADJ-03	3	0	0	0	2	1	0
6	SH. AJAY GOEL, ADJ-04	27	12	0	0	24	15	0
7	SH. BALWANT RAI BANSAL, ADJ-05	0	3	0	0	3	0	0
<b>TOTAL</b>		<b>1616</b>	<b>187</b>	<b>28</b>	<b>142</b>	<b>1437</b>	<b>252</b>	
<b>GRAND TOTAL</b>		<b>18547</b>	<b>1534</b>	<b>1120</b>	<b>1906</b>	<b>17605</b>	<b>1690</b>	

\* South and South-West districts have now shown that 14 and 22 Cases respectively, which were transferred, were inadvertently shown as disposal in the month of March, 2020. Copy of reports received from South and South-West Districts for the month of March, 2020 are annexed as Annexure 'E' and 'F'.